

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1738**  
TO BE ANSWERED ON 13/02/2026

**CENTRAL AND STATE SHARE UNDER THE RURAL EMPLOYMENT GUARANTEE  
SCHEMES**

1738 Dr. John Brittas:

Will the Minister of Rural Development be pleased to state:

- (a) total States' share contributed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years, State-wise and year-wise, details thereof;
- (b) total Central share disbursed under MGNREGS during the last five years, State-wise and year-wise, details thereof; and
- (c) the amounts anticipated by the Ministry as the States' and Central share under the new Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G) Act, 2025, for the next financial year, the details thereof, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Under the provisions of the scheme, 100% of expenditure of the wage and administrative component is borne by the Central Government. Whereas 75% of the expenditure under the material component is borne by Central Government and 25% is shared by the States/UTs.

Details of the funds released by the State/Union Territory (UT) under Mahatma Gandhi NREGS during the last five financial years are given at **Annexure-I**.

(b): State/Union Territory (UT)-wise details of total central funds released under Mahatma Gandhi NREGS during the last five financial years is given at **Annexure-II**.

(c): The Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin): VB-G RAM G Act, 2025, provides to every rural household whose adult members volunteer to do unskilled manual work, not less than one hundred and twenty-five days of guaranteed wage employment in a financial year.

As per Sub-section (4) of Section 22 of the Act, 'The Central Government shall determine the State-wise normative allocation for each state based on objective parameters as may be prescribed by the Central Government.

As per Section 22 of the Act, the Scheme implemented under the Act shall be a Centrally Sponsored Scheme and the fund-sharing pattern between the Central Government and the State Government shall be 90:10 for the North-Eastern States, Himalayan States (Uttarakhand, Himachal Pradesh and Jammu and Kashmir) and Union Territory and 60:40 for all other States and Union Territories with legislature.

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Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1738 dated 13.02.2026.

Details of the funds released by the State/Union Territory (UT) under Mahatma Gandhi NREGS during the last five financial years. (Rs. in lakh)						
Sl. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar	0	0	0	0	0
2	Andhra Pradesh	0	0	15689.3	54767.3	45329.2
3	Arunachal Pradesh	2429.67	4059.22	5455.45	4041.55	3779.38
4	Assam	17221.22	12606.77	7405.43	3577.74	3316.11
5	Bihar	19990.78	83349.1	19185.01	74757.92	39633.65
6	Chhattisgarh	37303.21	44600.41	28117.66	44397.41	38625.1
7	Dadra & Nagar Haveli Daman & Diu	0	0	0	0	0
8	Goa	10.15	88.52	35.73	0	35.88
9	Gujarat	13736.72	11482.4	22284.44	24337.62	10951.2
10	Haryana	5422.31	6098.29	3858.05	3811.48	5595.05
11	Himachal Pradesh	12345.61	14000	13332.59	13698.1	23524.12
12	Jammu and Kashmir	8345.79	1113.48	0	0	0
13	Jharkhand	0	0	14683.3	10665.3	9354.65
14	Karnataka	6110	0	0	0	0
15	Kerala	18430.17	20390.89	17013.26	17022.41	0
16	Ladakh	0	0	0	0	0
17	Lakshadweep	0	0	0	0	0
18	Madhya Pradesh	88548.36	81747.23	25115.36	62817.1	50508.66
19	Maharashtra	0	61520.84	52606.91	70651.9	79868.42
20	Manipur	9659.55	9111.97	2580.78	11004.5	1205.1
21	Meghalaya	18996.7	7996.5	14889.22	10064.9	13915.72
22	Mizoram	3861.66	3256.02	0	3584.23	537.28
23	Nagaland	80.28	9089.34	7076.41	8080.92	4690.66
24	Odisha	19665.82	0	25095.05	0	0
25	Puducherry	0	0	0	0	0
26	Punjab	7546.82	8900.82	14327.42	52875	10000
27	Rajasthan	44407.19	52776.7	45424.5	45033.3	2070.85
28	Sikkim	620.81	787	725	557	750
29	Tamil Nadu	39975.93	22956.2	65870.32	54047.2	44017.4
30	Telangana	59962	0	30494.03	34644.62	48892.32
31	Tripura	4850.07	6290.48	7347.18	4058.73	7748.35
32	Uttar Pradesh	106250.73	25607.1	122231.9	78980.49	84203.6
33	Uttarakhand	7803.48	3322.95	12642.16	4800.4	5474.05
34	West Bengal	54811.18	89541.25	19750	4110	0
	<b>Total</b>	<b>608386.21</b>	<b>580693.48</b>	<b>593236.46</b>	<b>696387.12</b>	<b>534026.75</b>

As per entries made by States/UTs in NREGASoft

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 1738 dated 13.02.2026.

State/Union Territory (UT)-wise details of total central funds released under Mahatma Gandhi NREGS during the last five financial years is (Rs. in crore)						
Sl. No.	States/UTs	2024-25	2023-24	2022-23	2021-22	2020-21
1	Andhra Pradesh	7707.21	7353.67	8008.81	7195.81	10306.3
2	Arunachal Pradesh	560.7	427.35	578.32	453.74	340.52
3	Assam	1929.7	2221.38	2055.28	2223.32	2605.77
4	Bihar	6715.83	6200.03	6403.07	5407.37	7288.09
5	Chhattisgarh	3354.85	2895.12	3396.94	3894.34	3959.69
6	Goa	3.7	0.88	5.12	0.04	3.57
7	Gujarat	1540.54	1802.26	1692.07	1615.24	1478.77
8	Haryana	590.19	477.87	373.99	723.73	764.55
9	Himachal Pradesh	1203.28	1000.96	1162.83	976.34	950.39
10	Jammu & Kashmir	1151.2	921.6	1050.99	950.14	1152.7
11	Jharkhand	2705.64	2922.27	2712.91	3067.88	3434.94
12	Karnataka	5709.9	5431.67	6232.83	6034.89	5510.61
13	Kerala	3136.44	3532.57	3832.43	3554.85	4286.97
14	Madhya Pradesh	6252.03	5891.65	5711.77	8479.09	9088.68
15	Maharashtra	4420.32	3041.48	2552.01	2056.46	1605.82
16	Manipur	581.99	0.95	1086.63	563.11	1307.23
17	Meghalaya	1155.09	913.86	1118.76	1123.32	1287.1
18	Mizoram	611.65	507.96	540.39	550.51	592.16
19	Nagaland	287.85	641.5	899.76	570.56	484.97
20	Odisha	3763.8	4906.78	4645.73	5687.28	5224.03
21	Punjab	1331.61	1169.84	1182.13	1259.2	1241.07
22	Rajasthan	7581.87	8683.98	9662.99	9867.75	8922.22
23	Sikkim	97.57	112.19	92.71	112.79	110.86
24	Tamil Nadu	7585.49	12616.53	9743.53	9648.36	8795.91
25	Telangana	3825.31	3520.87	2999.11	4116.1	4122.66
26	Tripura	1041.7	1043.59	924.6	990.14	1195.23
27	Uttar Pradesh	9721.48	9844.25	10652.24	8525.15	12046.5
28	Uttarakhand	626.43	553.81	794.72	642.6	889.75
29	West Bengal*	0	0	1.33	7507.8	11468.51
30	Andaman & Nicobar	4.44	0	9.6	7.68	4.86
31	Dadra & Nagar Haveli Daman & Diu	9.02	2.21	1.62	0	0
32	Lakshadweep	0.32	0	0	0.3	0
33	Puducherry	40.56	58.77	24.95	13.07	26.84
34	Ladakh	85.98	62.64	68.93	59.04	22.64
<b>Total</b>		<b>85333.69</b>	<b>88760.49</b>	<b>90219.10</b>	<b>97878.00</b>	<b>110519.91</b>

\*The release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.

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